

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1138 of 2019

In the matter of:

Partha Paul **....Appellant**

Vs.

Kotak Mahindra Bank Ltd. & Anr. **...Respondents**

For Appellant: **Mr. Soham Bandyopadhyay, Advocate.**

For Respondents: **Mr. Sudhir K. Makkar, Sr. Advocate along with
Mr. Amit Mahaliyan, Advocates for KMB.**

ORDER

04.03.2020: List the appeal 'for admission (after notice)' on **25th March, 2020.**

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sim/md